

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The Institution is engaged in Child Welfare activities like organising Holiday Camps, Library and other recreational activities.

(c) No direct Central Government assistance has been given, but small grants ranging from Rs. 2,000/- to 6,000/- per annum were given to this institution by the Delhi State Social Welfare Advisory Board during the year 1974-75 and 1975-76. In addition the Directorate of Social Welfare, Delhi Administration has given them a small amount, Rs. 200, in 1976-77 for celebration of children day. No grant during the year 1977-78 was given because the working of the Institution was not found satisfactory.

(d) As has been stated above, the Central Government have not given any direct assistance to this organisation. The Delhi State Social Welfare Advisory Board have a proposal to give this institution a grant of Rs. 5000/- in 1978-79 for holiday camps on a written assurance from the Institution that they will abide by the terms of the grant.

Assistance to State for opening Schools in Rural and Backward Areas

7004. SHRI AMARSINH V. RATHAWA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Government provide some assistance to the State Governments for opening schools in the rural and backward areas of their respective States;

(b) if so, the assistance given to Gujarat State by the Central Government for the purpose:

(c) the number of high schools and other schools opened in Gujarat during the last 3 years with the assistance given;

(d) the amount of assistance and contribution given by the State Government for the purpose and the percentage of amount which should be borne by it as per the scheme of Gujarat State and the Central Government;

(e) whether grants given to Gujarat State, for the purpose have lapsed because of their non-utilisation by it; and

(f) if so, the amount so lapsed and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Central Government do not give separate grants and aid to States for the opening of schools in the rural and backward areas. The Central assistance is given as block grants for the State plans as a whole.

(b) to (f). Do not arise.

Encroachment on Sites of Monuments of Archaeological Depts.

7005. SHRI R. K. MHALGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a number of sites of the monuments of Archaeological Department of Government of India have been encroached upon by various State Governments; if so, how many of what nature and for what period and by which States Governments;

(b) whether the Central Government or the Directorate of Archaeology have brought to the notice the said fact to the respective State Governments and if so, when; what is the response to it; and